GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.3331

TO BE ANSWERED ON THE 18TH DECEMBER, 2015

INDO-SINGAPORE COOPERATION IN DEFENCE SECTOR

3331. DR. SHRIKANT EKNATH SHINDE: SHRI RAHUL SHEWALE: SHRI VINAYAK BHAURAO RAUT:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether India and Singapore have agreed to cooperate in the defence sector;

(b) if so, the details thereof;

(c) whether any Memorandum of Understanding (MoU) has been signed between the two countries in this regard;

(d) if so, the details and the salient features thereof; and

(e) the extent to which the cooperation is likely to strengthen the preparedness of the country?

<u>ANSWER</u>

MINISTER OF DEFENCE(SHRI MANOHAR PARRIKAR)j{kk ea=h¼Jh euksgj ijhZdj½

(a) to (e): India and Singapore have been cooperating in various areas in the defence sector with the objective of enhancing bilateral defence relations between the two countries and to learn from each others' capabilities and experiences. An Agreement on Defence Co-operation has been signed with Singapore in November, 2015, which has replaced the previous Agreement on Defence Cooperation signed in October, 2003. The salient features of the new Agreement, inter-alia, include regular bilateral Defence Ministers' Dialogue, exchange of high level visits, institutionalized mechanisms of interactions, cooperation in the area of co-production and co-development, maritime security cooperation, joint military training and exercises, cooperation in search and rescue, humanitarian assistance and disaster relief.
